



CREATIVE MARITIME SERVICES LLP

(LLPIN : AAA-8789)

Ship Management, Ship Agents and Marine Offshore Project Logistics



ISO 9001:2008
OHSAS 18001-2007

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Mumbai - 400 001.

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Date : 24/04/2018.

To,
Mahesh Sureka,
173, Udyog Bhavan,
Sonawala Road, Goregaon (East),
Mumbai 400 063.

Sub : Submission of Proof of Claim Under Regulation 17 of the insolvency and Bankruptcy Board of India (Liquidation Process) regulations, 2016 against Deep Water Services (India) Limited CIN : U63032MH2002PLC136714)

Dear Sir,

With reference to Public announcement on 04th April 2018, we are submitting herewith proof of claim in schedule B, Also attached are the following documents.

1. Schedule Form B
2. Affidavit on Rs. 100 stamp paper.
3. Certificate of Registration of Firm.
4. Summary of List of Invoice.
5. Copy of Contract between Deep Water Services (India) Ltd & Creative Maritime Services LLP.
6. Copies of Invoice, Delivery Notes & Supporting of Outstanding Invoices.

For Creative Maritime Services LLP

Lokesh Mangal
Partner



**SCHEDULE
FORM B**

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES
(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

27/04/2018

To
The Liquidator
MR. MAHESH SUREKA,
173, UDYOG BHAWAN, SONAWALA ROAD,
GOREGAON (EAST) MUMBAI 400 063
SUREKAMAHESH@HOTMAIL.COM
IP REGN NO. IBBI/IPA-001/IP-P00413/2017-18/10736.

From
CREATIVE MARITIME SERVICES LLP
210, REX CHAMBERS, W H MARG,
BALLARD ESTATE, MUMBAI 400 001.

Subject: Submission of proof of claim in respect of the liquidation of DEEP WATER SERVICES (INDIA) LTD under the insolvency and bankruptcy code,2016.

Madam/Sir,

CREATIVE MARITIME SERVICES LLP, hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of M/S DEEP WATER SERVICES (INDIA) LTD. The details for the same are set out below:

PARTICULARS		CREATIVE MARITIME SERVICES LLP
1.	NAME OF OPERATIONAL CREDITOR	CREATIVE MARITIME SERVICES LLP
2.	IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	AAA-8789
3.	ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	210/212, REX CHAMBERS, WH MARG, BALLARD ESTATE, MUMBAI 400 001.
4.	TOTAL AMOUNT OF CLAIM (INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)	PRINCIPAL : 97,87,736.00 INTEREST 16% : 15,66,038.00 TOTAL CLAIM : 1,13,53,774.00 (RUPEES ONE CRORE THIRTEEN LACS FIFTY THREE THOUSAND SEVEN HUNDRED & SEVENTY FOUR ONLY)
5.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	LIST OF INVOICE SUBMITTED TO THEIR OFFICE WITH ACKNOWLEDGEMENT ALONG WITH EMAIL COMMUNICATION
6.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS	NA
7.	DETAILS OF HOW AND WHEN DEBT INCURRED	SHIPPING AGENCY SERVICES / PORT CHARGES / MATERIAL HANDLING PROVIDED TO THE RIG BADRINATH
8.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NA
9.	DETAILS OF ANY RETENTION OF TITLE ARRANGEMENTS IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE CLAIM REFERS	NA
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN	CREATIVE MARITIME SERVICES LLP A/C NO : 623505386283 BANK : ICICI BANK LTD BRANCH : NAVASARI BUILDING, FORT IFSC CODE : ICIC0006235
11.	LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR	LIST OF INVOICES HAS BEEN ENCLOSED ALONG WITH PROOF OF SUBMISSION MADE TO THE COMPANY WITH THEIR ACKNOWLEDGEMENT.

Signature of operational creditor or person authorised to act on his behalf
[Please enclose the authority if this is being submitted on behalf of an operational creditor]

Name in BLOCK LEETERS
Position with or in relation to creditor
Address of person signing



*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India



महाराष्ट्र MAHARASHTRA

2018

TM 793472

AFFIDAVIT

We Designated Partners of Creative Maritime Services LLP

- 1) Lokesh Mangal
- 2) Neha Mangal

currently residing at Mumbai (India) do solemnly affirm and state as follows :

प्रधान मुद्रांक कार्यालय, मुंबई
 प.मु.वि.क्र. ८०००००३
 20 APR 2018
 सक्षम अधिकारी

श्रीमती. एस. कि. मसुरकर

1. DEEP WATER SERVICES (INDIA) LTD, the corporate debtors was, at the insolvency commencement date, being the 20th day of June 2017, justly and truly indebted to me in the sum of Rs. 1,13,53,774/- (RUPEES ONE CRORE THIRTEEN LACS FIFTY THREE THOUSAND SEVEN HUNDRED & SEVENTY FOUR ONLY)
2. Respect of my claim of the said sum or any part thereof, I have relied on the documents specified below: 1) LIST OF INVOICES SUBMITTED WITH ACKNOWLEDGMENT OF RECEIPT. 2) CONTRACT ISSUED BETWEEN BOTH COMPANIES DEEP WATER & CREATIVE MARITIME. 3) EMAIL CORRESPONDENCES FOR OUTSTANDING AMOUNT
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
4. In respect of the said sum or any part thereof, I have not nor has any person, by my order, to my knowledge or belief, for my use, has or received any manner of satisfaction or security whatsoever, save and except the following :

Solemnly, affirmed at MUMBAI on 27th day of APRIL 2018.

Before me,
Notary

- 1. LOKESH MANGAL
- 2. NEHA MANGAL

VERIFICATION

We, the deponent hereinabove, do hereby verify and affirm that the contents of paragraph 1 to 4 of this affidavit are true and correct to my knowledge and belief and no material facts have been concealed therefrom.

Verified at MUMBAI on 27th day of APRIL 2018.

ATTESTED BY ME

S. M. H. ZAIDI
 NOTARY
 Government of India
 Mumbai & Thane Dist.

- 1. LOKESH MANGAL
- 2. NEHA MANGAL

27 APR 2018

27/4/18
 S. M. QUDDUS
 M.A. LL.B., D.T.L
 ADVOCATE HIGH COURT
 ANANDI COURT MITRAI. AND